

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016															
Name of the corporate debtor: Infolink Solutions Pvt Ltd; Date of commencement of liquidation: 13th November' 2020 (NCLT passed Order on 9th November 2020 however liquidator received the copy of order on 13th November' 2020)															
List of stakeholders as on: 19th March' 2021															
List of operational creditors (Government Dues)															
Sl.No	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed (Rs.)	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	State tax office (Mum- VAT - C-710 Nodal Division 7	Yes	ISPL-2	28-12-2020	5,58,28,628	5,58,28,628	Unsecured	0	Yes	3.60	0	0	0	0	There was no attachment
2	State tax office (Mum- VAT - C-920 Nodal Division 7	Yes	ISPL-3	22-12-2020	6,68,039	6,68,039	Unsecured	0	Yes	0.04	0	0	0	0	There was no attachment